उठाकर ले जाने, उनके हाथ-पैर तोड़ देने और उनको बैगिंग सिखाने का व्यापार कर रखा है ? पुरानी दिल्ली रेलवे स्टेशन के पास जो कौड़िया ब्रिज है वहां पर धडल्ले से यह काम होता है जोकि पुलिस, प्रशासन और सरकार की जानकारी में है। क्या आपने इस बात का पता लगाया है और यदि लगाया है तो कितने प्रोफैशनल बैगर्स तैयार किए गए हैं ? (व्यवधान)

मंत्री जी ने सेवा कुटीर का भी उल्लेख किया है। सेवा कुटीर की हालत जेल से भी बदतर है। जेल में जिस तरह से कैदी के पैसे छीन लिए जाते हैं उसी तरह से सेवा कुटीर में बेगर्स के पैसे-कौड़ी और कपड़े-लत्ते सब उतार लिए जाते हैं, उनको खाना तक नहीं दिया जाता है। इसीलिए मैं ने कहा कि इस पर पूरे डिस्कशन की आवश्यकता है।

मेरे प्रश्न के तीन भाग हैं। एक, क्या सरकार ने पता लगाया है कि भिखमंगी के कारण क्या हैं ? दो, कितने ऐसे व्यापार चल रहे हैं जोकि भिखमंगे पैदा करते हैं ? तीन, सेवा कुटीर, जोकि जेल के समान है उसको सुधारने के लिए आप क्या कर रहे है ?

SHRI S. B. CHAVAN: This question is limited only to Sewa Kutir. So, I have the information to that extent only. For the wider question that the hon. Member wants to ask, I will require notice.

Government has gone through the *Indian Express* of 15-9-1980; according to my information, at least the name of Kuppuswamy is not there.

श्री राम विलास पासवान : अगर मंत्री जी ने तैयारी नहीं की है तो समय ले लें। मेरे पास पेपर है, इसको मंत्री जी पढ़ सकते हैं। इसके शुरु में ही है :

"Kuppuswamy came from a village in Tamil Nadu early this year..."

अध्यक्ष महोदय : उन्होंने कहा है मेरे पास भेज दीजिए।

श्री राम विलास पासवान : वे कहते है कि पेपर पढ़ा है, उसमे यह है ही नही।

अध्यक्ष महोदय: उनके पेपर में नहीं है, उनके पास आप भेज दीजिएगा।

Withdrawal of subsidies from Food Articles

*186. SHRI CHITTA BASU:
SHRI N. K. SHEJWALKAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are considering to withdraw subsidies from the food articles;

(b) if so, the amount of yearly subsidy given for wheat, paddy, millet, jawar and maize;

(c) whether as a result of the withdrawal, the price of these foodgrains will go up; and

(d) if so, how do Government propose to take care of the interest of the poor, salaried and middle income groups who will be worst hit as a result of this?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) The Government propose to bring down the burden of subsidy over a period of time.

(b) The amount of subsidy varies from year to year depending on the procurement and issue prices, procurement and distribution incidentals and the quantities sold through Public Distribution System. The per quintal rates of consumer subsidy, as provided in the budget estimates, for 1980-81 are :-wheat Rs. 33.49, rice Rs. 26.60 and coarse grains Rs. 32.84.

(c) The price of foodgrains issued from the Central Pool has to go up to the extent consumer's subsidy is sought to be reduced.

(d) Government are maintaining the Public Distribution System from which foodgrains are made available to the people at a cheaper rate than the market price. The interests of the consumers alongwith other factors as rise in support price for the producer due to increased cost of production, etc. are kept in view, while fixing the rate of issue price and the quantum of consumer subsidy that the Central Government have to bear.

SHRI CHITTA BASU: From the reply it appears that the Government has taken a policy decision to withdraw the subsidy on foodgrains. Sir, it also appears that the Government has also taken a positive decision to raise the issue price of foodgrains. These points are, I think, quite clear from the replies given to my question under parts (a) and (c) of the question.

In view of these, May I know from the hon. Minister whether he is thinking of this, whether he considers it necessary or desirable, to introduce a dual system of price control namely, that of cheaper price for the weaker classes, for the poorer sections, (to be made available through the public distribution system) and higher price for the affluent section and richer sections of the people. May I know whether this kind of dual pricing system for foodgrains to be distributed through the public distribution system is being contemplated by the Government?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): Regarding the introduction of dual pricing system in the matter of foodgrains, the suggestion which has come from the hon. Member is not new. Such suggestions have come earlier also. There are certain difficulties in the way, and Government have been thinking about it. But for the time being, I can say, we do not find it very practicable, in our view. As regards the withdrawal of subsidy, Government have been certainly thinking about gradual withdrawal of subsidy but in the present year, the quantum of subsidy is about the same as it was in the previous year; in 1979-80 a subsidy of Rs. 600 crores was provided on foodgrains. In the year 1980-81, also in our Budget Estimates, the same amount has been provided for and at present there is no question of withdrawal of the amount of subsidy that Government has been meeting.

SHRI CHITTA BASU: In his reply to part (b) of my question, the hon. Minister has said this:

> "The *per quintal* rates of consumer subsidy, as provided in the Budget Estimates for 1980-81 are: Wheat Rs. 33.49; Rice Rs. 26.60 and coarse grains Rs. 32.84."

That means, there is discrepancy in terms of consumer subsidy provided for consumers of wheat and the consumers of rice. The subsidy is less in terms of provision of subsidy for the consumers of rice. What is the reason? Higher subsidy is given for wheat consumers. Lower subsidy is given for consumers of rice. Would it not be going against the interest of the vast rice-growing areas of the country?

SHRI BIRENDRA SINGH RAO: The difference in the matter of subsidy as between these three varieties of foodgrains depends upon several factors. The hon. Member would also agree that these two foodgrains also differ from each other. Rice is obtained, to the extent of two-third of the quantum of paddy; whereas, wheat is obtained almost 100 per cent. That is one reason for this type of

subsidy being given on rice. Even the issue price of rice is less than the purchase price of rice, that is, purchase of price of paddy in terms of rice. The purchase price of rice at the rate of Rs. 105/- per quintal of paddy, comes to about Rs. 157/- per quintal whereas the issue price so far has been Rs. 150/- per quintal only. So, there is no discrimination at all. In fact one can also have an opinion that more subsidy is being given for paddy than for wheat.

श्री मलिक एम० एम० ए० खां : क्या यह सही है कि सब्सिडी के भारी बोझ का कारण यह है कि—

(ए) 1972 से ले कर आज तक फूड कारपोरेशन के ओवर-हैंड्स बराबर बढ़ते चले जा रहे हैं। यदि हां, तो कितने ?

(बी) गेहूं के गोडाउन में रखे जाने का जो शोर्टेज लास है, वह फर्जी दिखाया जाता है, जब कि एक्सपर्ट कमेटी के दो रिपोर्ट फूड-कारपोरेशन के पास हैं, जिन में यह कहा गया है कि गेहूं जब गोडाउन में पहुंचता है और जब वहां से निकाला जाता है, तो वह बढ़ता है, घटता नहीं है ?

(सी) क्या यह सही है कि जो गेहूं फूड कारपोरेशन ऑफ इंडिया के गोडाउन में रखा जाता है...

अध्यक्ष महोदय : यह सवाल सब्सिडी के बारे में है।

श्री मलिक एम० म०ए० खां : में सब्सिडी के सिलसिले में ही पूछ रहा हूं, जाहिर है कि सब्सिडी का सारा बोझ कन्ज्यूमर्स पर आने वाला है। आप के बयान से मालूम हुआ है कि अब नहीं तो, एक साल या दो साल में, आप सब्सिडी विदड्रा करेंगे, इस का मतलब है कि फूड कारपोरेशन की सारी इनएफिसियेन्सी आप कन्ज्यमर के सिर पर लादेंगे। मैं आप को जानकारी दूं कि फूड कारपोरेशन के गोडाउन में जो गेहूं रखा जाता है....

श्री बीरेन्द्र सिंह राव : आप जानकारी दे रहे हैं या ले रहे हैं ?

श्री मलिक एम0 एम0 ए0 खां : आप से भी लूंगा। मैं अर्ज कर रहा था कि फूड कारपोरेशन के गोडाउन में जो गेहूं रखा जाता है, वहां शार्टेज होती है, लेकिन सेंट्रल वेअरहाउसिंग कारपोरेशन के गोडाउन में जो रखा जाता है, वहां शार्टेज नहीं होती—क्या यह बात सही है ?

SHRI BIRENDRA SINGH RAO: Sir, I do not know about the shortages in the transit.

श्री मलिक एम०एम०ए० खां : इस का सब्सिडी से ताल्लुक है।

श्री बीरेन्द्र सिंह राव : आप ने पूछा है कि यहां इतना लाभ होता है, जब कि दूसरी जगह नहीं होता है। दूसरी जगह होता है या नहीं, मैं इस वक्त नहीं बतला सकता, क्योंकि सब के बारे में मेरे पास इस वक्त पूरी इंफर्मेशन नहीं है। फूड कारपोरेशन के बारे में बतला सकता हूं। ट्रांज़िट और दूसरा लास एक क्विंटल पर 2 रुपये 46 पैसे आता है। जहां तक ओवर-हैड चार्जेज़ का ताल्लुक है, मैं पहले कई दफ़ा अर्ज़ कर चुका हूं—1 रुपये 71 पैसे प्रति-क्विटल पड़ता है। इस लिये ओवर-हैड चार्जेज़ ज्यादा नहीं हैं...

श्री मलिक एम० एम०ए० खां : 1972 से बराबर बढ़ रहे हैं।

श्री बीरेन्द्र सिंह राव : एक दो पैसे बढ़ रहे हैं तो उसी तरह से प्राइसेज़ भी बढ़ रही हैं। मैं इस वक्त डीटेल में तो नहीं बतला सकता कि साल-ब-साल कितना पैसा बढ़ रहा है, लेकिन कीमतें भी कहां से कहां पहुंच गई हैं।

Overheads in terms of money loss also increase because higher prices. I quite agree that there is still scope for reducing the losses with better management, fore efficiency and by tightening Government control. We are always at it.

SHRI XAVIER ARAKAL: There is a paradoxical position. As far as the subsidy is concerned, more and more money is given to the industrial sector and less and less subsidy, compared to the subsidy given to the indusry, is given to the agricultural sector. The highest importance should be given to this sector. This is the view of the Hon. Members of this House. What I understand from the speech of the Hon. Minister is that the subsidy given to the agricultural sector is gradually diminishing. Are we going to change the policy of subsidy as far as this agricultural sector is concerned?

MR. SPEAKER: This subsidy is not given to the agricultural sector. This is given to the consumers.

SHRI XAVIER ARAKAL: Unless we subsidise the agricultural sector, how can we give subsidy to the consumer? We have to give it to the agricultural sector. Therefore, my question is, before the farmers start their agitation again, are we going to give subsidy to the consumers as well as farmers?

SHRI BIRENDRA SINGH RAO: As you rightly pointed out, the question relates to subsidy on issue of foodgrains in public distribution system. The hon. Member wants to know what subsidy is being provided for the agricultural sector. I have stated before that there is provision for subsidy on fertilisers, pesticides and even canal water, power and various other things. But if the hon. Member puts a separate question, he will get a definite reply.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, जब सरकार ने फर्टीलाइजर्स के दाम बढ़ाने का फैसला किया था, तब सदन में यह बात कही गई थी कि अगर फर्टीलाइजर्स का दाम बढ़ाया जाएगा तो किसानों को पैदावार की कीमत ज्यादा देनी पड़ेगी और फिर जो आम आदमी को अनाज सस्ती दर की दुकानों से दिया जाता है, उस की कीमत बढ़ाने का भी फैसला करना पड़ेगा। मैं जानना चाहता हूं कि यह विषम चक्र कब तक चलेगा। अभी अभी मंत्री महोदय कह रहे थे कि किसानों को हम हर चीज सब्सीडाइज्ड रेट पर देते हैं लेकिन सच्चाई यह है कि किसानों के लिए फर्टीलाइजर्स का दाम बढ़ा है, डीजल का दाम बढ़ा है, पानी और बिजली का दाम बढ़ा है और अगर ये दाम बढ़ेंगे तो कंज्यूमर को सब्सीडाइज्ड किये बिना, उचित दर पर पर्याप्त मात्रा में अनाज कैसे दिया जा सकता है ?

श्री बीरेन्द्र सिंह राव : माननीय सदस्य ने वैसा ही सवाल किया है जो इससे पहले माननीय सदस्य ने एग्रीकल्चर के बारे में किया था। फर्टीलाइजर्स के दामों के बारे में भी कहा गया। मैं यह बताना चाहता हूं कि दोबारा प्राइसेज को ए० पी० सी० के द्वारा रिव्यू कराया गया है और उस के मुताबिक हम ने प्रोक्योरमेंट के लिए कीमतें रखी हैं। वाजपेयी जी, जो फालतू दाम फर्टीलाइजर्स के बढ़ाए थे, उस को बीच में डाल कर किसानों को पूरा मुआविजा मिल जाए, इस बात को ध्यान में रखा गया है और प्रोक्योरमेंट के लिए हम ने कीमतें बढ़ाई हैं।

श्री अटल बिहारी वाजपेयी : मेरे प्रश्न का जवाब नहीं आया है।

अध्यक्ष महोदय : बस ठीक है।

नेक्स्ट क्वेश्चन नं० 187।